



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.08.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 09.08.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 56 of 2024 & I.A. No. 174 of 2024 (PH)	Reliance Realty Ltd. Vs. Anup Kumar, Liquidator of Independent TV Ltd.	Vaijayant Paliwal	Shankari Mishra Abhishek Anand Niharika Tanwar
2.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023 (PH)	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	Kunal Kanungo Vipul Singh	Abhishek Bansal Deepak Khurana

By order of Hon'ble Chairperson
-Sd/-
Registrar